

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:168

ANSWERED ON:20.02.2001

LASHKAR-E-TOIBA ACTIVITIES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government have stepped up security after the Lashkar-e-Toiba militant attacks of certain places in the country during the last three months;
- (b) if so, the steps taken to flushout the militants from their hide-outs in the country;
- (c) the number of persons killed/injured in these attacks, incident-wise;
- (d) the number of Pakistani agents living in Delhi and the number out of them detained so far after the Red Fort incident;
- (e) the number of landlords charged for letting out their houses to militants without proper verification;
- (f) whether some militant groups have threatened to attack some more VIP places;
- (g) if so, the details in this regard;
- (h) the steps taken by the Government to check their activities and provide protection to such VIP places;
- (i) whether any concrete action plan has been worked out to check the terrorist activities including ISI with the help of the States; and
- (j) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDYASAGAR RAO)

(a) and (b): Government has been regularly sensitizing all State Government and concerned agencies regarding militant activities. Intelligence is shared on continuous basis and support is provided by way of financial assistance for modernizing the State Police Forces and deployment of Central para-military forces on need basis.

(c): Details in this regard are not maintained by the Central Government.

(d) There is no specific information about the Pakistani agents living in Delhi. After the Red Fort incident, one LeT militant and a Pak national, who were involved in the incident, were arrested. Another LeT militant and a Pak national, involved in the same case were killed in Police encounter.

(e) Action has been initiated against one landlord who had rented out his house to the militants involved in the Red Fort incident.

(f), (g) and (h):While claiming responsibility for the militant action inside Red Fort premises on 22.12.2000, LeT threatened a fidayeen (suicide) attack on the office of the Prime Minister at Delhi, through a Press Statement. Appropriate steps have been taken for the security of various Government offices.

(i) and (j): From time to time, the Government has been sensitizing the State Governments about the threat perception and movement of ISI agents/activities. Periodic coordination meetings are also held with State Governments for sharing the inputs from various quarters as well as for devising strategies to counter such activities. Various security agencies belonging to Union and States have been working together to check the activities of ISI agents. As a result of coordinated action, a number of ISI backed modules have been neutralized.